

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No.100/9/HDB/2017
NAME OF THE COMPANY	Ksheeraabad Constructions Pvt Ltd
NAME OF THE PETITIONER(S)	Vijay Nirman Company Pvt Ltd
NAME OF THE RESPONDENT(S)	Ksheeraabad Constructions Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R.S. Manasa	Counsel	9493798127	Rf
Su			

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Sushanth Reddy	Counsel	9885129028	SR

Heard Ms.R.S.Manasa, learned counsel for the petitioner and Mr.Sushanth Reddy, learned counsel for the Respondent.

Learned counsel for the Respondent has filed the order of the Hon'ble High Court at Hyderabad for the State Telangana and the State of Andhra Pradesh & Telangana in WP MP No.39111/2017 dated 22.09.2017. Post the case on 03.01.2018.

Member (Technical)

Member (Judicial)